

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 73
TO BE ANSWERED ON 02.02.2022**

CHANGES IN CA POLICY

73. SHRI JASBIR SINGH GILL:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the frequent changes in Conditional Access (CA) policy, by allowing foreign experience to count and increasing the sufficient quantity for MSDAC from 510DP to 5000DP on 12.04.2021, is contradicting the Make in India Policy, 2017 and 2020 of the Government of India, as with such changes any foreign OEM can get direct registration in Approved Vendor easily and awarding Indian companies slow death;**
- (b) if so, whether such change from 510DP to 5000DP was properly authorized and followed, as per the RDSO guidelines;**
- (c) the details of the company that got upgradation to approved RDSO, S&T vendor with the change in CA policy sighted above;**
- (d) the methodology used to check the authenticity of their foreign experience;**
- (e) whether proper channel verification (certification from respective country consulate) was adopted before awarding any Tender Approval to such company; and**
- (f) if so, the details thereof?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

- (a) No, Sir. Development and Approval of Vendors for Railway signalling**

safety systems is done by RDSO. For approval of internationally proven technologies/signalling systems and indigenisation there off, RDSO follows a cross approval (CA) policy for Signalling System which has been in vogue since 2006 and is periodically reviewed so as to align it with requirement of IR and extant Govt policy for procurement/indigenisation, the last revision having being done in Dec 2020.

For indicating sufficient quantities for upgradation of vendors from developmental to approved vendor, RDSO issues a master list of sufficient quantities for upgradation from developmental order to approved vendor vide document No. SI-M-8.1-5.

The sufficient quantities for Multi Section Digital Axle Counter was increased from 510 DPs to 5000 DPs vide version 2.0 of this document on 12.04.2021 with the approval of Sr ED/QA/S&T/RDSO. Subsequently, this was revised to 1400 DPs vide version 2.1 on 28.07.2021 with the approval of DG Spl/VD/RDSO.

(b) Subsequently, this was revised to 1400 DPs vide version 2.1 on 28.07.2021 with the approval of DG Spl/VD/RDSO.

(c) to (f) As on date the following companies for Multiple Section Digital Axle Counters stand upgraded from developmental to Approved vendor by RDSO:

- (i) M/s Sigma Rail Systems Pvt Ltd**
- (ii) M/s Frauscher Sensor Technology India Pvt Ltd**
- (iii) M/s SIEMENS Ltd**

The authenticity of foreign experience where ever applicable has been verified based on conformant apostille certification.

